

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2362

ANSWERED ON:17.03.2005

CONTRACTS FOR OIL EXPLORATION

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Public Sector Oil Companies have been awarded contracts for oil exploration in the foreign countries;
- (b) if so, the details stating inter-alia the foreign countries which have awarded contracts to these companies for oil-exploration during 2004-2005; and
- (c) the total share of the work estimated to be awarded to the oil companies?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (c) : During 2004-05, the public sector oil companies viz. ONGC Videsh Limited (OVL), Indian Oil Corporation Limited (IOC) and Oil India Limited (OIL) acquired Participating Interests in various Exploration and Production (E&P) properties in Sudan, Australia, Ivory Coast, Qatar, Egypt and Libya. The details are given below :

S.No. Country Name of the Block Public Sector Oil Company Participating Interest

- | | | | | |
|----|-------------|--------------------------|---------|---------|
| 1. | Sudan | Block 5A | OVL | 24.125% |
| 2. | Sudan | Block 5B | OVL | 23.5% |
| 3. | Australia | Block WA 306 P | OVL | 55% |
| 4. | Ivory Coast | Block CI-112 | OVL/OIL | 30%/10% |
| 5. | Qatar | Najwat Najam | OVL | 100% |
| 6. | Egypt | North Ramdan Block No. 6 | OVL | 70% |
| 7. | Libya | Block 86 | IOC/OIL | 50%/50% |